

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD SPECIAL BENCH – 1
VC AND PHYSICAL (HYBRID) MODE**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
25-04-2024 AT 02:30 PM

CP (CAA) No. 07/230/HDB/2024
u/s. 230 & 232 of Companies Act

IN THE MATTER OF:

M/s. Anaika Industries Ltd (Demerged Company 1) , M/s. Yatnam Lab Ltd (Demerged Company 02), M/s. Veer West Reality India Pvt Ltd (Demerged Company 3), M/s. Hetero Labs Ltd (Resulting Company 1), M/s. Anaika Reality Pvt Ltd (Resulting Company 2), M/s. Anaika Infraventures Pvt Ltd (Resulting Company 3), M/s. Anaika Properties Pvt Ltd (Resulting Company 4) & Their Respective Share Holders & Creditors

...Petitioner/s

C O R A M:-

**SHRI. PRAVEEN GUPTA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr VB Raju, for petitioner present through Video Conference. Ms Kusum Yadav, Assistance Director from RD Office present physically. Since it being a special bench, matter adjourned to 13.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)